

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**PATIALA HOUSE COURTS, NEW DELHI**

**LINK ROSTER**

In terms of the directions issued by the Hon'ble High Court of Delhi, the following arrangement of Link Officers is hereby made with immediate effect to deal with/dispose of criminal cases by resorting to plea bargaining in terms of the directions contained in order dated 114.09.2022 passed by the Hon'ble Supreme court of India in "Suo-Motto Writ Petition (Crl.) No. 4/2021 in Re: Policy Strategy for grant of bail".

Sl. No.	Name of the Mms	Room No.
01	Ms. Nabeela Wali Ld. ACMM-01	02 Ground Floor Main Buld.
02	Sh. Ajay Narwal, Ld. MM-01	34 Lock Buld.
03	Sh. Bhavaya Karhail Ld. MM-02	20 First Floor Main Buld.

Note:- The Ld. MM -01 mentioned above at Sl. No. 02 shall work as Link Officer of Officer mentioned at Sl. No.01, similarly Ld. MM-02 mentioned at Sl. No. 03 shall work as Link Officer of Officer mentioned at Sl. No.02 and Ld. ACMM-01 mentioned at Sl. No. 01 shall work as Link Officer of Officer mentioned at Sl. No. 03. In the absence of 1<sup>st</sup> Link Officer, the Officer mentioned after his/her name shall perform the duty in his/her place.

(Snigdha Sarvaria)  
Chief Metropolitan Magistrate  
Patiala House Courts, New Delhi.

No. 4602 - 4622 /2022/CMM/PHC/New Delhi.

Dated: 31.10.2022

**Copy forwarded for information/necessary action to:-**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge, Patiala House Courts, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Courts, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West/THC, North, North-West/Rohini, Shahdra, East, North-East/KKD, South-West/Dwarka, South, South-East/Saket, Delhi/New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West/THC, North, North-West/Rohini, Shahdra, East, North-East/KKD, South-West/Dwarka, South, South-East/Saket, Delhi/New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. All concerned MM's, Patiala House Courts, New Delhi.
7. The Administrative Civil Judge, Patiala House Courts, New Delhi.
8. The Officer Incharge, Pool Car, Patiala House Courts, New Delhi.
9. The Chief Prosecutor, New Delhi- Districts.
10. The Commissioner of Police, PHC, New Delhi.
11. The DCPs, New Delhi, South & South-West, District.
12. The Incharge, Care Taking Branch, Patiala House Courts, New Delhi with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Secretary, Bar Association, Tis Hazari, Patiala House, Saket Court, KKD & Dwarka Courts.
14. The Incharge, District Court Web-Site Committee, Room No. 234, Tis Hazari Courts, Delhi.
15. The Incharge, Lock-up, Patiala House Courts, New Delhi.
16. The Law Officer, Tihar Jail, Delhi.

(Snigdha Sarvaria)  
Chief Metropolitan Magistrate  
Patiala House Courts, New Delhi.

